

12.17 hrs.

**PUBLIC ACCOUNTS COMMITTEE  
HUNDRED AND SEVENTH REPORT**

**MR. SPEAKER:** Item No. 9—Shri P. V. Narasimha Rao—he is not here.

Shri Asoke Krishna Dutt.

**SHRI ASOKE KRISHNA DUTT** (Dum Dum): I beg to present the Hundred and Seventh Report (Hindi and English versions) of the Public Accounts Committee on action taken by Government on the recommendations contained in their Eleventh Report on Railway Operations and Earnings relating to the Ministry of Railways.

**COMMITTEE ON SUBORDINATE LEGISLATION**

**SIXTEENTH REPORT**

**SHRI SOMNATH CHATTERJEE** (Jadavpur): I beg to present the Sixteenth Report of the Committee on Subordinate Legislation.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**TWENTY-EIGHTH REPORT**

**SHRI CHATURBHUJ** (Jhalawar): I beg to present the Twenty eighth Report of the Committee on Private Members' Bills and Resolutions.

12.19 hrs.

**MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—contd.**

**MR. SPEAKER:** Now we take up further consideration of the Motion of Thanks on the President's Address.

Prof. Mavalankar was speaking—he is not here.

Shri Dhirendranath Basu.

**SHRI DHIRENDRANATH BASU** (Katwa): I am grateful to you for giving me an opportunity to speak on the Motion of Thanks to the President for his Address.

Sir, the President has mentioned in his speech:

"The Industrial Relations Bill now before Parliament constitutes a comprehensive approach to the establishment of sound labour-management relation. The Bill deserves earnest and early consideration by Hon'ble Members."

You remember, Sir, all sections of this House and many hon. Members spoke and requested the hon. Labour Minister to drop this Bill. There was no support for the Bill at all. This Bill does not improve the position of the labour at all. This is much against the interests of the labour relations.

Now, the trade union rights as envisaged in the Bill have been cut down. The trade union rights should have been there. It has been proposed that the union people be allowed representation. But in which regard? This has not been explained in the Bill.

It has been clearly stated in the Bill that in some of the industries, there would be no trade unions. The trade union's rights will be completely cut down thereby. So, we oppose the Industrial Relations Bill from this House. Already the Members from all sections of the House are opposing it.

With regard to economic situation in the country, well thought out job-oriented plans or joboriented programmes should have been reflected in his speech. Sir, Government's performance, its programmes—joboriented programmes—should have been reflected in the speech of the President. The speech lacks these things.

In our country, the population has increased considerably. In 1978, the